Unstarred Questions

Abolition of tax on Long Term Capital Gains

1792. SHRI RAVI PRAKASH VERMA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government proposes to abolish tax on Long Term Capital Gains (LTCG) on Mutual Funds and equities/shares or exempt returns on mutual funds and shares in a single year upto the nontaxable limits;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) No Sir. Currently there is no such proposal. However at present, long term capital gains arising out of transfer of listed equity shares and units of certain mutual funds/business trusts is taxed at a concessional rate of 10 per cent (as against the general rate of 20 per cent) after allowing a deduction of ₹ 1 lakh. Further, for an individual and a Hindu undivided Family, this deduction is allowed over and above the maximum amount not chargeable to tax i.e. ₹ 2.5 Lakhs. Therefore, in case of an individual and a Hindu undivided Family, having income only from capital gains, income upto ₹ 3.5 lakhs is not taxable.

Increase of the limit of Atal Pension Yojana (APY)

1793. SHRI DHARMAPURI SRINIVAS: Will the Minister of FINANCE be pleased to state whether it is a fact that Government is considering to increase the limit of the Pension limit under Atal Pension Yojana (APY), if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): The Pension Fund Regulatory and Development Authority (PFRDA) has proposed to increase the limit of pension under Atal Pension Yojana (APY). The same is under examination in consultation with PFRDA.

Increase in Infrastructure Investment

1794. SHRI D. RAJA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has a proposal to increase the infrastructure investment to one trillion rupees by the year 2024; and
 - (b) if so, the details thereof and how Government is planning to meet the target?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) India has been spending much more than ₹ 1